

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.No.08/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Zodiac Vanijya Pvt.Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1>	A.K. Upadhyay, Adv.	Applicants.	Shri Jinan K.R 14/2/2018

1> A.K. Upadhyay, Adv.

2> Debanjan Saha, Adv.

3> Uday Prakash Shyamal, Adv.

ORDER

Ld. Counsel for the applicant submits that the List of Shareholders as well as 'nil' creditor issued by the Chartered Account has been submitted to the Registry along with the reply to the query sent to the applicant. Ld. Counsel of the applicant is directed to file the same in the form of supplementary affidavit.

List it on 14/03/2018.

Sd

(Jinan K.R.)
Member (J)